

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF SEPTEMBER, 2023

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.09.2023

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.09.2023</i>
CIVIL	17182	419	505	17096
CRIMINAL	0	0	0	0
TOTAL	17182	419	505	17096

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.09.2023</i>
CIVIL	159163	4023	5360	157826
CRIMINAL	33176	2204	2200	33180
TOTAL	192339	6227	7560	191006